

GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE AND BANKING  
( REVENUE WING )

NEW DELHI: DATED THE 18th Oct., 1976.

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NOTIFICATION  
(INCOME TAX)

NO.1524 (F.No.197/136/76-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies 'Ratan Deep Trust, Delhi' for the purpose of the said section for and from assessment year(s) 1977-78.

Sd/-  
(T.F. JEUNJEUNWALA)  
DIRECTOR, GOVERNMENT OF INDIA

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri Mohammad Yunus, Trustee, Ratan Deep Trust, 12 Willington Crescent, New Delhi with reference to his letter dated 5.10.76,
2. The Commissioner of Income-tax, Delhi-II, C.R. Building., New Delhi. with reference to his letter No. CIT-II/TE/110/76/1660 dt. 6.10.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RAS)/(R&FR)/(Inv.), New Delhi.
5. Director of CW Services (Income-tax) 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.R.P.T.
7. Comptroller & Auditor General of India (20 copies).
8. Bulletin Section of Directorate of Inspection (RS&F), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice & Company Affairs (Department of Legal Affairs).

Sd/-  
(T.F. JEUNJEUNWALA)  
DIRECTOR, GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

(E.V. RAM/MAI)  
ASSISTANT DIRECTOR OF INSPECTION  
DIRECTORATE OF INSPECTION (RS&F)

No. CC/ITAI/1521/398/RSP/76

SECRET\*